

The Bombay Government could not dispose of the stocks held by them either within the State or to other States. To avoid loss to the State Government, the Government of India agreed to allow them to sell their stocks including 18s and 20s to dealers with the assurance that export will be allowed.

(c) 5,200 standard bales approximately.

(e) 9,000 standard bales inclusive of approximately 3,800 standard bales of yarn made from foreign cotton.

(f) The general decline in demand for textiles which set in early this year.

(g) Yes.

HANDLOOM DEVELOPMENT FUND

*736. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state what amount has been spent out of the Handloom Development Fund?

(b) What amounts have been granted to each State?

(c) For what purpose has each grant been made?

(d) If there is a balance, what do Government propose to do with it?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). A Statement is laid on the Table of the House. [See Appendix IV, annexure No. 24]

(d) The balance will be utilised for the development of the handloom industry, in consultation with the All India Handloom Board.

M. Ps'. FLATS

*737. **Shri Sinhasan Singh:** (a) Will the Minister of Works, Housing and Supply be pleased to state what is the rate of rent charged from officials for M.Ps' bungalows and flats when they are in their possession during off-Session periods?

(b) What is the average cost of flats that have been constructed and are under construction in North and South Avenues giving their costs separately for A, B, and C flats?

(c) Do Government propose to allow private individuals to build similar flats?

(d) What types of bricks are permitted to be used for these flats?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) A statement showing the rates of rent charged from Government Servants for

M.Ps' bungalows and flats, as also for the scale furniture flower beds and additional services therein, is placed on the Table of the House. [See Appendix IV, annexure No. 25].

The rent for the building payable by a Government servant, is subject to the maximum of 10 per cent. of his emoluments.

(b) Average cost of flats already constructed is Rs. 13,580/-, 15,930/- and 18,610/- for A, B and C types, respectively.

Estimated cost of flats under construction is Rs. 16,401/- and Rs. 18,397/- for 'B' and 'C' types respectively.

(c) Government would welcome the construction of similar flats by private individuals.

(d) 'Mixed' bricks have been used in these flats but for private constructions any other types of bricks can be used.

PRICES OF CYCLES

*738. **Ch. Raghbir Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the prices of cycles in the market have considerably risen?

(b) What are the causes therefor?

(c) Is it a fact that the import of cycles has been stopped?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). There was some increase in cycle prices in October 1952 followed by a downward trend in November. Such fluctuations take place according to market conditions and it would not be correct to say that prices have risen considerably.

(c) No licences are being issued to the trade during the current half-year, but imports against licences issued in the last half-year are still coming.

EXPENDITURE ON REHABILITATION

*739. **Shri N. L. Joshi:** Will the Minister of Rehabilitation be pleased to state the total amount spent by Government for rehabilitation of displaced persons since January, 1952?

The Minister of Rehabilitation (Shri A. P. Jain): Rs. 16.93 crores upto July, 1952.

ALUMINIUM FACTORIES

*740. **Shri Rup Narain:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of aluminium factories in India at present and their production:

(b) the names of aluminium factories in Uttar Pradesh and the kind of goods they produce; and

(c) whether any sort of protection has been given to them by the Central Government?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) There are two factories producing virgin aluminium namely, Indian Aluminium Company Alwaye and the Aluminium Corporation of India, Jaykey Nagar. Their total production in 1951 was 3,849 tons.

(b) There are no factories in Uttar Pradesh producing virgin aluminium.

(c) Aluminium Industry is protected by the levy of import duty at the rate of 30 per cent. *ad valorem* plus 5 per cent. of the total duty.

ALUMINIUM CIRCLES AND SHEETS

*741. **Shri Rup Narain:** Will the Minister of Commerce and Industry be pleased to state the annual output and import of aluminium circles and sheets in India since 1950?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is laid on the Table of the House.

STATEMENT

	1950 (Tons)	1951 (Tons)	1952 (Jan- Sept.) (Tons)
Production of aluminium sheets and circles	5,878	6,793	3,752
Imports of aluminium sheets and circles	3,690	3,349	1,511

INDIANS DISCHARGED FROM GOVERNMENT OF BURMA SERVICE

*742. **Shri K. C. Sodhia:** Will the Prime Minister be pleased to state what was the total number of Indian Nationals discharged from service by the Government of Burma on grounds of nationality?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): The exact figures are not available. There were about 3,000 Indians employed in various Departments of the Government of Burma and about 8,300 in Burma Railways. Most of these men have been discharged.

DUTY ON INDIAN Bidis IN PAKISTAN

*743. **Shri K. C. Sodhia:** (a) Will the Minister of Commerce and Industry be pleased to state whether the

Pakistan Government have lately increased duty on Indian Bidis?

(b) If so, what was the duty before revision and what is it now?

(c) What was the value of the total exports of Indian Bidis to Pakistan during 1950-51 and 1951-52?

(d) Has the increase of duty affected the export of Bidis and if so, to what extent?

The Minister of Commerce (Shri Karmakar): (a) and (b). Yes. Pakistan's import duty on Indian Bidis has, with effect from the 17th May, 1952, been raised from 10 to 50 per cent. *ad valorem*.

(c) Separate figures for export of Bidis to Pakistan during 1950-51: are not available as they were then included under the general head "Tobacco manufactured (others)". Exports of Bidis during 1951-52 were Rs. 4.78 crores.

(d) As there are import control restrictions on Bidis going to Pakistan, it is not easy to assess the effect of Pakistan's import duty on our export of Bidis.

GHATAPRABHA VALLEY SCHEME

*744. **Shri R. G. Dubey:** (a) Will the Minister of Planning be pleased to refer to the reply to Starred Question No. 257 given on the 13th November, 1952 and state when the investigation began on the Ghataprabha Valley Scheme?

(b) When is it likely to end?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The investigation started in 1947.

(b) It is likely to be completed by the end of 1954.

STEEL PIPES AND TUBES

*745. **Dr. Amin:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that manufacturers requiring steel pipes or tubes are given quota certificates to purchase steel pipes and tubes from only specified dealers?

(b) If the answer to part (a) above be in the affirmative, what steps are taken to ensure that two manufacturers, producing identical finished engineering goods in which steel pipes and tubes are used, get these steel pipes and tubes at the same rate?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir

(b) I would invite the attention of the hon. Member to the answer given